NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 23

C.P.(IB)4604/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM	JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (T)	HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES**:** **Rajiv Shukla & Anr**
V/s
Godrej Properties Ltd.

Appearance (via video-conference):

For the Applicant : Vidhi Chikhal i/b SD Israni Law Chambers

For the Respondent : Adv Jineshkumar Gandhi

Section 7 of the IBC, 2016

ORDER

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 14.10.2022.

Sd/- **Sd/-**

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish